

SPECIAL BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1632(KB)2018
IA(I.B.C)/1924(KB)2023, IA(I.B.C)/1717(KB)2022,
IA(I.B.C)/1869(KB)2023, IA(I.B.C)/1304(KB)2023,
IA(I.B.C)/1386(KB)2023, IA(I.B.C)/1387(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	STRESSED ASSETS STABILIZATION FUND VS EASTERN SUGAR & INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Avishek Das, Adv.]

Mr. Subodh Kumar Agrawal, CA] For Respondent Nos.1 to 6
Ms. Poja Agarwal, Adv.]

Mr. Surendra Kumar, Adv.] For Sugarcane Department, Government of Bihar
Ms. Amrita Pandey, Adv.]
Mr. Ghanshyam Pandey, Adv.]

ORDER

1. Learned Counsel/Authorized Representative for the parties present.
2. Pleadings are complete in all the IAs.
3. List this matter for arguments on **14th March, 2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)